

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2517
TO BE ANSWERED ON 16.03.2017

DELAY IN PAYMENT OF WAGES UNDER MGNREGS

**2517. SHRIMATI P.K. SREEMATHI TEACHER:
SHRI M.B. RAJESH:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the total amount of wages to be paid under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last two years and the current year, State/UT-wise;
- (b) the reasons for huge amount of dues; and
- (c) the measures taken by the Government to avoid delays in the payment of wages?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)**

(a) &(b): State/UT-wise details of amount of wages to be paid under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last two years and current 2016-17 (as on 11.03.2017) is at **Annexure**. MGNREGA is a demand driven programmes hence no State/UT- wise allocation of fund is made. The Central funds are released to the States/UTs for the implementation of programme including payment of wages on the basis of agreed to Labour Budgets and taking into consideration the performance and the pace of utilization of available funds. The fund release to States/UTs is a continuous process and Central Government is committed to making funds available keeping in view the demand for work.

(c): The following efforts have been made by Government to reduce the delays in payment of wages to the MGNREGA workers:

- The Ministry has introduced e-FMS system. Under this system, the expenditure is done by making e-Payments towards wage, material and administrative expenses.
- The Government has started National Electronic Fund Management System (NeFMS) in 21 States and 1 UT for direct payment of wages into workers account.
- Dashboard to monitor pending FTOs at various levels.
- SMS alert are being pushed to field functionaries like GRS, Technical Assistant, Programme Officer, Digital Signatories etc. to enable the State Govt. in tracking the delays happening in each sub-process till the time of generation of Fund Transfer Order (FTO).

Annexure referred in reply to parts (a)&(b) of Lok Sabha Unstarred Question No. 2517 dated 16.03.2017.

(Rs. In lakh)

Sl. No.	States	Liability of previous years on unskilled wage paid in a particular year		
		2014-15	2015-16	2016-17*
1	ANDHRA PRADESH	2878.49	10186.01	7029.30
2	ARUNACHAL PRADESH	6.71	917.43	4849.71
3	ASSAM	2667.32	4060.75	52177.33
4	BIHAR	28019.54	22778.68	38762.25
5	CHHATTISGARH	41889.51	962.03	68789.68
6	GOA	11.75	8.24	10.20
7	GUJARAT	1792.06	798.36	5808.43
8	HARYANA	2053.63	675.26	2358.71
9	HIMACHAL PRADESH	4258.02	4748.91	4705.57
10	JAMMU AND KASHMIR	11875.99	13865.86	26280.22
11	JHARKHAND	1502.26	1665.43	5987.10
12	KARNATAKA	26039.38	9831.59	19136.87
13	KERALA	43739.83	19974.00	51658.90
14	MADHYA PRADESH	20241.21	13732.63	53238.95
15	MAHARASHTRA	10612.69	8644.18	10866.22
16	MANIPUR	7.50	229.33	5.26
17	MEGHALAYA	7978.94	13295.69	27613.74
18	MIZORAM	0.44	0.00	0.00
19	NAGALAND	162.11	5221.43	27856.77
20	ODISHA	8556.61	22511.06	30573.54
21	PUNJAB	8252.06	6264.05	13051.95
22	RAJASTHAN	34389.55	7731.61	29628.61
23	SIKKIM	263.00	460.71	2277.92
24	TAMIL NADU	16298.36	32841.32	60732.57
25	TELANGANA	4535.81	10114.73	6913.99
26	TRIPURA	170.75	7342.80	970.90
27	UTTAR PRADESH	2651.74	25143.16	82608.40
28	UTTARAKHAND	6493.71	9661.91	13415.16
29	WEST BENGAL	134815.81	133150.53	243483.14
30	ANDAMAN & NICOBAR	105.63	129.57	0.00
31	DADRA & NAGAR HAVELI	0.00	0.00	0.00
32	DAMAN & DIU	0.00	0.00	0.00
33	LAKSHADWEEP	0.00	2.14	0.00
34	PUDUCHERRY	0.12	1.51	3.46
	Total	422270.53	386950.91	890794.85

*as on 11/03/2017

